Ordinance 27(XXVII)

PROFESSOR EMERITUS

1. (1) The Majlis-i-Muntazimah (Executive Council) may, confer the title of "Professor Emeritus" on a Professor of the University, who has retire from this University after a total service of at least fifteen years, including at least seven years' service as Professor in the University.

(2) The Shaikhul Jamia (Vice-Chancellor) may recommend to the Majlis-i- Talimi (Academic Council) the conferment of the title of "Professor of Emeritus" and on the recommendations of the Majlis-i- Talimi (Academic Council), the Majlis-i- Muntazimah (Executive Council) may confer the title.

Note:-The proposal for appointment of Professor of Emeritus is to be carried unanimously at all levels.

2. The title of "Professor Emeritus" will be conferred only on scholars, who have made outstanding contribution to their subject by their published research work and teaching.

3. A "Professor Emeritus" may pursue academic work within the framework of the Department to which he/she is attached. He/She will not be provided with any special facilities like a personal office or an independent laboratory nor will he/she be a member of any Committee of the Department or of the University.

4. Emeritus Professorship will carry with it no financial commitment for the University or responsibility for providing residential accommodation.

5. The conferment of the title of "Professor Emeritus" will be for life.